

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 301
(IB)-640/ND/2022
New IA- 1762/2024

IN THE MATTER OF:
SBM Bank (India) Ltd.

... **Appellant/Petitioner**

Versus

Mr. Vanayak Chatterjee

... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 22.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Himanshu Dubey in IA-1762/2024

For the : Adv. Himanshu Dubey

Respondent/PG

HYBRID HEARING (PHYSICAL & VC)

ORDER

As prayed by the Ld. Counsel appearing for the Applicant, hearing is deferred to 13.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)